

No.F(23)/Fin.(Estt-III)/2016/ 509-521
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
FINANCE (Estt.-III) DEPARTMENT
4TH LEVEL, Á'WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI 110002
CD - O12588097

Dated : 24/03/2020

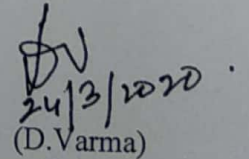
ORDER

Sub: Authorization to Admn.Secy to incur expenditure of essential nature in view of the COVID-19 outbreak

In view of the preventive measure taken by the Government to contain spread of COVID-19 and to maintain smooth and normal functioning of essential services which are critical to safeguard public interests, Administrative Secretary of the Department concerned is hereby authorized to incur expenditure, for which prior concurrence of Finance Department is required, of essential nature, release of balance amount of GIA/funds under salary and general heads as per BE/RE for C.F.Y. 2019-2020. This is to ensure that salary and other essential requirements could be met by the institution/bodies/corporations etc. In addition to this, Administrative Secretary of the department is also authorized to incur expenditure to meet the urgent requirement of three months in the next financial year 2020-21, in those case where prior concurrence of FD is required in terms of FD OM dated 07.08.2019, so that essential services are maintained.

It is clarified that no concurrence of Finance Department is required in both these cases

This issues with the approval of the Hon'ble Lt. Governor, Delhi


(D. Varma)

Spl. Secretary (Finance)

Copy to :-

1. Pr.Secretary to Lt.Governor, Delhi
2. Addl.Secy to Chief Minister, GNCTD
3. Secy to Dy.CM/FM, GNCTD
4. Secy to all Ministers, GNCTD
5. Staff Officer to Chief Secretary, Delhi
6. All ACS/Pr. Secretary/Secretary/HODs, GNCTD.
7. Secy/Spl. Secretary (Finance)GNCTD.
8. Controller of Accounts, Pr.AO, GNCTD.
9. Controller of Audit, GNCTD.
10. All Jt. Secretaries/Dy. Secretaries, Finance Department, GNCTD.
11. PS to Pr. Secretary (Finance), GNCTD.
12. System Analyst, FD with direction to upload on Website of FD
13. Guard File